

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : The 30th June, 2026

No. 930 A: Sri Anand Kumar Singh II, District & Additional Sessions Judge, Darbhanga is transferred and posted as District & Additional Sessions Judge, Benipur (Darbhanga).

By order of the High Court,
Sd/- Shiv Gopal Mishra
Registrar General

Memo No. 58276-58294 /A.D. Apptt., Dated, Patna the 30th June, 2026.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna and the Principal District & Sessions Judge, Darbhanga for information [and communication to the officer concerned].

[-] For Principal District and Sessions Judge, Darbhanga.

By order of the High Court,

Registrar General